

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO. 1469
TO BE ANSWERED ON 20th SEPTEMBER, 2020**

PROCUREMENT OF PADDY

1469. ADV. A.M. ARIFF:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has taken any steps to pay the balance of amount claimed by the State of Kerala in respect of the procurement of paddy from farmers, if so, the details thereof and if not, the reasons therefor;
- (b) whether the Government intends to review the present criteria for the allocation of funds for procurement of paddy which is solely based on the quantity of rice distributed through the Public Distribution System (PDS) in the State; and
- (c) if so, the details thereof and if not, the reasons therefor?

A N S W E R

**MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &
PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)**

(a): Release of Food Subsidy to Decentralized Procurement Scheme (DCP) States including Kerala is a continuous process. Funds to DCP States are released by Department of Food and Public Distribution (DFPD) as per admissible claim of State Government, Monthly Expenditure Plan (MEP)/ Quarterly Expenditure Plan (QEP) and allocated budget. The following admissible amount has been released to Government of Kerala during Financial Years 2019-20 & 2020-21 (upto August 2020):

Financial Year	Amount released (in rupees crore)
2019-20	469.30
2020-21 (As on 31.08.2020)	696.61

(b) & (c): Yes Sir, Department of Food and Public Distribution, in consultation with concerned departments and State Governments, is exploring other methods of providing food subsidy to DCP States for procurement of paddy and wheat.
